

6. Further the CGHS beneficiaries registered with Wellness Centres located in outlying areas of NOIDA, Ghaziabad, Faridabad and Gurgaon also have option to have specialist's consultation, with permission of the concerned CMO in-charge, in any of the empanelled Private Hospitals.

White paper on NRHM

3126. SHRI SILVIUS CONDPAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government would bring out 'white paper' on the achievements of National Rural Health Mission in the country, State-wise;

(b) whether Government would examine the possibility of supplying free medicines and related medical facilities to the people of the rural areas belonging to BPL category; and

(c) whether Government will equip rural health centres with all required facilities to give necessary medical services to the people in the rural areas?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) There is no need to bring a white paper on the achievements of NRHM, since sufficient mechanisms are available from bottom to top to monitor/evaluate the progress made under NRHM viz:—

1. There are Village Health Sanitation Committees at the village level under local Panchayats to monitor the utilization of funds.
2. The Hospital Management Committees (Rogi Kalyan Samities) at various levels have been set up as registered societies with representation from Panchayati Raj Institutions for planning, implementation, utilization of funds and to monitor the Mission activities.
3. Community Monitoring has been undertaken and committees have been formed at various levels, with participation of PRI representatives, user groups and Community Based Organizations (CBOs)/NGO representatives to facilitate inputs in planning and monitoring process.
4. Common Review Mission (CRM) of NRHM having members from States, Union Government, Bilateral partners, NGOs, Experts assesses the progress of the NRHM every year.
5. The Ministry also has a Health Management Information System (HMIS) portal for all Public Health related information on a web based system.
6. The office of the Comptroller and Auditor General has also carried out a performance Audit in 33 States/UTs.
7. Periodically the Mission Steering Group (MSG) and the Empowered Programme

Committee (EPC) of NRHM with members from the Central and the State also monitor the progress of NRHM.

8. In addition, to the existing mechanism, Ministry has also initiated the process for undertaking concurrent evaluation of the National Rural Health Mission through independent agencies.

Funding support is provided under NRHM, as per specific proposals from the States/UTs in the Programme Implementation Plan (PIP) for addressing the requirement which *inter-alia* includes support for medicine, equipments, infrastructures and manpower.

CGHS facility in Punjab

3127. SHRI AVTAR SINGH KARIMPURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of the problems faced by Central Government employees in Patiala (Punjab) for want of quality medical facilities;

(b) if so, whether Government proposes to set up a modern CGHS health unit in Patiala to issue CGHS cards to Central Government employees posted there;

(c) if so, by when the steps in this regard would be taken; and

(d) if not, what are the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Due to resource constraints it is not possible for the CGHS to be extended to newer areas including Patiala. However, serving Central Government employees in Patiala are entitled to avail health facilities under Central Services (Medical Attendance) Rules, 1944.

Central Government pensioners staying in an area not covered by the CGHS can get their pensioner CGHS cards made in a CGHS city nearer to their residence for IPD treatment and also get Fixed Medical Allowance for their OPD needs.

Rajiv Arogya Sri Medical Scheme

3128. SHRIMATI T. RATNA BAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government of Andhra Pradesh has requested to give atleast 70 per cent funds for implementation of the Rajiv Arogya Sri Medical Scheme in Andhra Pradesh;

(b) if so, the details thereof and the action taken thereon; and

(c) by when 70 per cent funds will be released to Andhra Pradesh?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD) : (a) to (c) Government of Andhra Pradesh has requested for financial support for Aarogyasri Scheme,